

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

(11)

O.A. No. 3028 of 1992

New Delhi, dated the 2nd January, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri S.C. Miglani,
Ex U.D.C.,
Employees State Insurance Corporation,
R/o WZ A/142, Hastal Road,
Uttam Nagar,
New Delhi.
(By Advocate: Shri S.K. Gupta)
VERSUS

Employees State Insurance Corporation,
through

1. The Director General,
ESIC, Kotla Road,
New Delhi.
2. Shri R.S. Rawat,
Director (MSU), ESIC,
Kotla Road,
New Delhi. RESPONDENTS

(By Advocate: Shri G.R. Nayyar)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri S.K. Gupta prays for permission
to withdraw the O.A. Permission is granted
and the O.A. is dismissed as withdrawn.

Lakshmi *S.R. Adige*
(Mrs. LAKSHMI SWAMINATHAN) (S.R. ADIGE)
Member (J) Vice Chairman (A)

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